

LOK SABHA
UNSTARRED QUESTION NO. 577
TO BE ANSWERED ON 13.12.2018

AVAILING OF BENEFITS UNDER ATUFS

577. DR. PRITAM GOPINATH MUNDE:
SHRI ANANDRAO ADSUL:
SHRI SHRIRANG APPA BARNE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- whether textiles owners/players have been facing severe difficulties to avail benefits under Amended Technology Funds Scheme (ATUFS), if so, the details thereof;
- whether the Central Government of India has set up steering committee to suggest the modalities for implications of norms under the ATUFS, if so, the details thereof;
- whether there is any proposal to convene a meeting of senior industry officials including their representative bodies to make the scheme industry friendly;
- if so, the details thereof and the time by when the meeting will be convened;
- whether total fund allocation under ATUFS has been very low since its launch in January 2016, if so, the details therefor; and
- the details of funds allocated for implementation of scheme under ATUFS and old TUFs during the last three years and current year?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) to (d): Since launch of Amended Technology Upgradation Fund Scheme (ATUFS) w.e.f 13.01.2016, a total of 6503 UIDs, involving a subsidy amount of Rs. 1802 crore, have been issued of which request for joint inspection have been submitted by the textile units in 3221 cases. In order to examine the process of subsidy release, software related issues and also to recommend the changes to make i-TUFS as end to end online solution in the implementation of scheme, the Inter-Ministerial Steering Committee (IMSC) under ATUFS in its meeting held on 23.03.2018 had decided to set up a Task Force comprising of representatives from textile industry and financial institutions. A meeting of the Task Force was held on 25.04.2018. Based on the recommendations of the Task Force, the guidelines of ATUFS have been modified through Government Resolution dated 02.08.2018.

(e) & (f): ATUFS has been approved for implementation during 2015-16 to 2021-22 with a total outlay of Rs. 17,822 crore (Rs. 12,671 crore for meeting committed liability under previous versions of TUFs and Rs. 5151 crore for new cases under ATUFS). Detail of funds allocated under ATUFS for old and new cases during the last three years and current year is as follows:

(in Rs crore)

Year	Budget Estimate	Revised Estimate
2015-16	1520.00	1413.68
2016-17	1480.00	2610.00
2017-18	2013	1913.15
2018-19	2300	Yet to be finalized
